

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle
Developers Pvt. Ltd.**

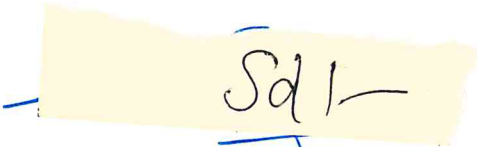
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : None.

ORDER

Notice to the Petitioner through counsel and to the Respondent
returnable on 20th November, 2011.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**